

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3074  
ANSWERED ON:27.07.2009  
ALLOCATION FOR ARTIFICIAL LIMBS EQUIPMENT SUPPLY SCHEME  
Sahu Shri Chandulal Chandu Bhaiya

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the allocation fixed for Chattisgarh for Artificial Limbs/Equipment Supply Scheme for the year 2008-09;
- (b) the amount for which proposal have been received from Chattisgarh against the said allocation; and
- (c) the amount sanctioned to the Non-Governmental Organizations (NGOs) for Chattisgarh by the Union Government under this scheme and number of NGOs for whom sanctioned?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a), (b) & (c) No Scheme with the nomenclature of Artificial Limbs/Equipment Supply Scheme is being implemented. However, under the Scheme of Assistance to Disabled Persons for Purchase/fitting of Aids/Appliances (ADIP scheme), proposals for Rs. 187.88 lakhs were received and three NGOs were sanctioned Rs. 22.25 lakhs.